

of hostilities and suspended counter insurgency operations in Mizoram, to create an atmosphere for a durable negotiated peace in the Union Territory;

(b) if so, whether this decision of the Union Government has helped in reaching settlement in Mizoram; and

(c) if so, the extent to which it has helped?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). No such declaration was made by the Government on 4th July, 1980.

#### **Approval of Five Medium Irrigation Projects by Planning Commission**

\*768. SHRI P. M. SAYEED:  
DR. FAROOQ ABDULLA:

Will the Minister of PLANNING be pleased to lay a statement showing:

(a) whether Planning Commission have recently approved five medium irrigation projects to be undertaken by the various states;

(b) total cost involved therein;

(c) whether many other State Governments have also forwarded proposals for irrigation projects for their clearance;

(d) if so, the total number thereof;

(e) whether these have not been cleared by the Planning Commission so far; and

(f) if so, the reasons therefor and the date by which these are likely to be cleared?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): (a) The Planning Commission has accepted 13 medium irrigation projects since 30th May, 1980.

(b) The total estimated cost of these schemes is Rs. 8603.245 lakhs.

(c) Major & medium irrigation project reports from the State Governments are received in the Central Water Commission which, after detailed technical examination, are put up from time to time to the Advisory Committee on Irrigation Flood Control and Multipurpose projects of the Planning Commission for consideration. On the recommendations of the Advisory Committee, the Planning Commission processes the cases for acceptance.

(d) and (e). Since 1-6-70, out of the 54 Major & medium irrigation projects recommended by the Advisory Committee, 11 projects are remaining to be accepted by Planning Commission.

(f) The above 11 irrigation projects have been recommended by the Advisory Committee for acceptance subject to certain conditions like clearance from environmental angle/concurrence of the State Finance Departments. These projects will be accepted after these issues have been satisfactorily resolved.

#### **BARC Success in Producing new varieties of Plants**

\*770. SHRI S. B. SIDNAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Bhabha Atomic Research Centre (BARC) have succeeded in producing new varieties of plants by producing genetic mutation by subjecting them to radio activity;

(b) if so, the names of commercial plants where these experiments had attained success;

(c) whether these have passed screening by food specialists and declared safe to eat;

(d) the steps proposed to make this benefit available to the farmers; and

(e) the other details in this regard?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) Groundnut, rice, jute, sugarcane, arhur, mung and mustard.

(c) Mutant varieties released for cultivation are 8 to 10 generations after initial radiation and do not contain any radiation effects and are fully safe by consumption. Therefore, no screening for safety is necessary.

(d) and (e). The successful varieties of mutant seeds are released by the Central and State Varietal Release Committees and then supplied to the State and National Seeds Corporations and others for multiplication and distribution.

#### Shifting of Main Office of Central Salt Commission

\*771. SHRI R. P. GAEKWAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any memorandum from Gujarat for shifting the main office of Central Salt Commission from Rajasthan to Gujarat; and

(b) if so, what steps Government have taken in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir. The Government of Gujarat submitted a memorandum to the Salt Enquiry Committee in March, 1979 making proposals, *inter alia* for shifting of the office of Salt Commissioner to Gujarat.

(b) A decision on the question of shifting of the Office of Salt Commissioner would be taken by Government after examining the recommendations of the Salt Enquiry Committee in this behalf.

#### Curbs on Import of Ammunition

\*772. SHRI S. M. KRISHNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any fresh curbs have been imposed regarding import of ammunition;

(b) if so, whether the import of some varieties of ammunition has been banned; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The Central Government have notified the ammunition of following description as prohibited ammunition under section 2 of the Arms Act, 1959 and also prohibited its import under section 11 of the Act:—

“any multiple projectile ammunition in which any projectile has a dimension of 5 mm or more’.

(c) These orders have been issued in the interest of wild life preservation and to prevent the use of aforesaid ammunition for unlawful activities.

#### दिल्ली में वेश्यावृत्ति के आरोप में गिरफ्तारी

\* 773. श्री निहाल सिंह : क्या गृह मंत्री यह बनाने की कृपा करेंगे कि :

(क) दिल्ली पुलिस ने गत तीन महीनों में वेश्यावृत्ति के आरोप में कितनी युवा स्त्रियों को गिरफ्तार किया है; और

(ख) वेश्यावृत्ति रोकने के लिए क्या कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेश्वर मकवाना) : (क) पिछले तीन महीनों के दौरान अर्थात् अप्रैल से जन 1980 के दौरान वेश्यावृत्ति के आरोप में 30 साल से कम उम्र वाली 145 महिलाओं और 30 साल से अधिक उम्र वाली 5 महिलाओं को गिरफ्तार किया गया ।

(ख) निम्नलिखित उपाय किए गए हैं:—

(i) दिल्ली पुलिस की अपराध शाखा में एक अलग वेश्यावृत्ति निवारक एकक की स्थापना की गई है । बार-बार छापे मारे जाते हैं ।

(ii) सभी संदिग्ध स्थानों पर अतिरिक्त निगरानी रखी जाती है ।

(iii) सभी पुलिस अधिकारियों को अपने क्षेत्राधिकार के अन्तर्गत आने वाले बदनाम स्थानों पर छापे मारने के निर्देश दिए गए हैं ।